

**GOVERNMENT OF INDIA  
MINISTRY OF MINORITY AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO.546  
TO BE ANSWERED ON 27.04.2016**

**HAJ HOUSE**

**546. SHRI Y. S. AVINASH REDDY:  
SHRI GUTHA SUKENDER REDDY:**

Will the Minister of MINORITY AFFAIRS be pleased to state:

- (a) whether the Government has received any representation from various State Governments including Andhra Pradesh requesting for establishment of Haj House;
- (b) if so, the details thereof; and
- (c) the response of the Government thereto, State-wise?

**ANSWER  
MINISTER OF STATE IN THE MINISTRY OF MINORITY AFFAIRS  
(SHRI MUKHTAR ABBAS NAQVI)**

- (a) and (b): The Government has not received any representation from any State Government including Andhra Pradesh requesting for establishment of Haj House. However, Nida-E-Haj Service Society, Guntur, Andhra Pradesh had sent a representation. In addition to that Haj Committee of India received proposals from Karnataka State Haj Committee, UP State Haj Committee and Maharashtra State Haj Committee for establishment of Haj House at Manglore, Ghaziabad and Aurangabad respectively.
- (c) :Financial assistance for construction of Haj House is provided by Haj Committee of India. The response of the Haj Committee of India towards proposals received from State Haj Committees are furnished as under:-

<b>S. No</b>	<b>Description</b>	<b>Details</b>
1	Construction of Haj House at Guntur, Andhra Pradesh	The representation received for Nida-E-Haj Service Society, Guntur, Andhra Pradesh was examined by Ministry of External Affairs in consultation with Haj Committee of India. There is a Haj House in Hyderabad which is now with the Telangana State Haj Committee. Haj House has been generally constructed at

		the Embarkation Points for providing transit accommodation to the pilgrims. The Embarkation Point of pilgrims of both Telangana State and A.P. State is Hyderabad and is likely to remain the same. There is no likelihood of Guntur becoming an Embarkation Point in near future. In any case, the matter of allocation of land for Haj House is a matter in the domain of State concerned and no proposal has been received from State Government of Andhra Pradesh or A.P. State Haj Committee
2	Construction of Haj House at Ghaziabad, UP	The proposal from UP State Haj Committee for release of financial assistance has been received by Haj Committee of India which is under process.
3	Construction of Haj House at Aurangabad, Maharashtra	The proposal for release of financial assistance for construction of Haj House forwarding therewith documents, Design/Plan has been received from Minority Development Department, Government of Maharashtra. As per the Haj Committee Act, 2002 and established norms of Haj Committee of India, the financial assistance for construction of Haj House can be granted to State Haj Committee and not to the State Government. Accordingly, proposal for construction of Haj House from Maharashtra State Haj Committee only can be considered.
4	Construction of Haj House at Mangalore, Karnataka	The proposal for construction of Haj House at Manglore, Karnataka State Haj Committee has been received on 30.03.2016 which is under examination with Haj Committee of India.

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